

**HIGH COURT OF TRIPURA
AGARTALA 799010**

F. 6(21)-HC/2022 (VC e-Tender)/HW-01(A)/11331

Date: 06-05-2022

Subject: Award of Contract

In response to the e-Tender No. **F.6 (21)-HC/2022 (VC-eTender) /HW-01(A)/4615 dated 15-02-2022**, published by this Registry for the work "Supply, Commissioning, Installation, Testing & Maintenance of Studio based VC System with Display Unit & Recorder for the High Court of Tripura & its District Courts" **three bidders** have participated in the online bidding. After detailed scrutiny & evaluation, the contract is awarded to the bidder, namely, **Bloom Electronics Pvt. Ltd., Coimbatore**, for an amount of **₹1,88,84,490.84/- (Rupees One Crore Eighty Eight Lakh Eighty Four Thousand Four Hundred Ninety and Eighty Four Paise)** only inclusive of taxes.

(S. Chakraborty)
Registrar (Admn., P & M)